

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

NOTIFICATION

Dated: Guwahati, the 21st of February, 2025

No. HC.V-117/2017/ 179 /Estt. ### Pursuant to appointment of **Shri Prithwi Balay Dutta**, retired Joint Registrar, Gauhati High Court, Itanagar Permanent Bench as Officer on Special Duty (Protocol) on contractual basis for a period of 1 (one) year with effect from 01-01-2025 vide order bearing Memo No. HC(IB)28/2001/1106-17 dated 21-02-2025 issued by the Registry of the Itanagar Permanent Bench, Gauhati High Court as per the terms and conditions mentioned in the Government of Arunachal Pradesh's order bearing Memo No. LLJ/45/2024/1040 dated 18-02-2025, the Registry of Gauhati High Court, Guwahati on due approval of Hon'ble the Chief Justice, is pleased to post him in the Principal Seat of the Gauhati High Court in the same capacity i.e. Officer on Special Duty (Protocol) with immediate effect.

Shri Prithwi Balay Dutta, Officer on Special Duty (Protocol) is entrusted with protocol related duties in the Protocol Section, Gauhati High Court, Guwahati as In-charge with immediate effect and until further order(s). This is in supersession of all earlier order(s).

By order,

Sd/ Chatra Bhukhan Gogoi

REGISTRAR GENERAL (IN-CHARGE)

Memo No. HC.V-117/2017/ 179A /Estt.

Dated 21-02-2025

Copy for information & necessary action to:-

1. The Registrar (Admn./Judl. & IT/Estt.), Gauhati High Court, Guwahati
2. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
4. The Registrar, Itanagar Permanent Bench, Gauhati High Court, Itanagar, Yupia.
5. The Joint Registrar, Gauhati High Court, Guwahati.
6. The Deputy Registrar,, Gauhati High Court, Guwahati.

7. The Director, Director of Printing & Stationary, Government of Assam, Bamunimadam, Guwahati-21, with a request to publish this Notification in the next issue of the Official Gazette of Assam and send one copy to this Registry through email.
8. The Assistant Registrar,....., Gauhati High Court, Guwahati.
9. The Project Manager, Gauhati High Court, Guwahati, with a request to upload this order in the official website of the Principal Seat of the Gauhati High Court.
10. The Administrative Officer (Judicial),, Gauhati High Court, Guwahati.
11. The Court Officer No. I /II, Gauhati High Court, Guwahati. He is directed to allot one Fixed Pay Casual Employee of the Principal Seat of the Gauhati High Court for the assistance of Shri Prithwi Balay Dutta, Officer on Special Duty (Protocol).
12. The In-charge of Vehicles, Gauhati High Court, Guwahati. He is directed to allot one along with a Chauffeur of the Principal Seat of the Gauhati High Court for commutation purpose(s) of Shri Prithwi Balay Dutta, Officer on Special Duty (Protocol) on Official duty.
13. The C.A. to the Registrar General/Registrar (Vigilance), Gauhati High Court, Guwahati.
14. The person concerned.
15. The Order file.

CB 21/2/2025
REGISTRAR GENERAL (IN-CHARGE)

B-D

THE GAUHATI HIGH COURT
ITANAGAR PERMANENT BENCH AT YUPIA, ARUNACHAL PRADESH
Email- itanagar.bench@gmail.com

No.HC(IB)28/2001/

Dated Yupia, the 21st February' 2025.

ORDER

Pursuant to order vide No.LLJ/45/2024 Dated 18.02.2025 of the Law, Legislative and Justice Department, Govt. of Arunachal Pradesh, Itanagar, **Shri Prithwi Balay Dutta, Retired Joint Registrar** of the Gauhati High Court, Itanagar Permanent Bench, Yupia is hereby appointed **as Officer on Special Duty (Protocol)** on contractual basis in the Gauhati High Court, Guwahati in the monthly remuneration of **₹78,300/-** (Rupees Seventy Eight Thousand Three Hundred) only for a period of **01 (One) year w.e.f. 01.01.2025**, with the following terms and conditions:-

1. The appointment shall be on contract basis.
2. The remuneration shall be the Last Pay drawn minus Pension.
3. The Other terms and conditions of contractual appointment shall be as provided in the Government of Arunachal Pradesh OM No.PERS-34/94 Dated 17th October, 1994.
4. The expenditure shall be debitible under Head of Account "2014-Sub-Major-00, Minor Head-102 High Court, Sub-head-01, Detail Head-00, Object head-01 salary, Demand No.77.

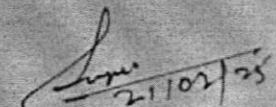
This issues with the FD concurrence vide Note # 53 Computer No.224455 dated 18.02.2025

Sd/- Lobsang Tenzin
REGISTRAR

Memo No.HC(IB)28/2001/ 1106-17
Copy to: -

Dated Yupia, the 21st February' 2025.

1. The Registrar General, Gauhati High Court, Guwahati for information with reference to letter vide No.HC.V-117/2017/171/Estt Dated 20.02.2025.
2. The Accountant General, Govt. of Arunachal Pradesh, Itanagar for information.
3. The Commissioner (Law), Govt. of Arunachal Pradesh, Itanagar for information.
4. The Secretary (Justice)-cum-LR, Govt. of Arunachal Pradesh, Itanagar for information.
5. The Secretary (Finance), Govt. of Arunachal Pradesh, Itanagar for information.
6. The Additional Secretary (Law), Govt. of Arunachal Pradesh, Itanagar for information with reference to letter vide No.LLJ/45/2024/1040 Dated 18.02.2025.
7. The Joint Registrar-cum-DDO, Gauhati High Court, Itanagar Permanent Bench, Yupia for information.
8. Shri P. B. Dutta, Retired Joint Registrar, Gauhati High Court, Itanagar Permanent Bench, Yupia for information.
9. The Deputy Registrar (Admn), Gauhati High Court, Itanagar Permanent Bench, Yupia for information.
10. The Treasury Officer, District-Papum Pare, Naharlagun for information.
11. The System Analyst, Gauhati High Court, Itanagar Permanent Bench, Yupia for information.
12. The Admn. Officer (Judl.), Accounts Section, Gauhati High Court, Itanagar Permanent Bench, Yupia for information.
13. Office Copy.


(Lobsang Tenzin)
REGISTRAR

GOVERNMENT OF ARUNACHAL PRADESH
LAW, LEGISLATIVE AND JUSTICE DEPARTMENT
CIVIL SECRETARIAT
ITANAGAR

File No. LLJ/45/2024

Dated Itanagar, the 18th February/2025.

ORDER

In the interest of public service and the consent letter No. HC-IX-1/2025/22/RG dated 09/01/2025 of the Gauhati High Court, the Governor of Arunachal Pradesh is pleased to accord approval to the contractual appointment beyond superannuation in respect of Shri Prithwi Balay Dutta, former Joint Registrar Gauhati High Court, Itanagar Permanent Bench, Yupia as OSD for a period of 1(one) year with effect from 1st January, 2025 with the following terms and conditions,-

- (1) The appointment shall be on contract basis;
- (2) The remuneration shall be the last pay drawn minus pension; and
- (3) The other terms and conditions of contractual appointment shall be as provided in the Government of Arunachal Pradesh OM No. PERS-34/94 dated 17th October, 1994.
- (4) The expenditure shall be debitible under Head of Account '2014-Sub-Major-00, Minor Head-102 High Court, Sub-head-01, Detail Head-00, Object head-01 salary, Demand No. 77.

This issues with the FD concurrence vide Note # 53 Computer No. 224455 dated 18.02.2025.

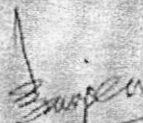
Sd/-

Manish Kumar Gupta, IAS
Chief Secretary
Government of Arunachal Pradesh
Itanagar

Memo File No. LLJ/45/2024/1040
Copy to:-

Dated Itanagar, the 18th/2/2025

1. The Commissioner to the HCM for information.
2. The PS to the Hon'ble Chief Justice of Gauhati High Court.
3. The Commissioner (Personnel), Govt. of A.P. Itanagar.
4. The Commissioner (Law), Govt. of A.P. Itanagar.
5. The Registrar, Gauhati High Court, Itanagar Permanent Bench, Yupia.
6. Shri Prithwi Balay Dutta.
7. Office copy


18.02.25
(Ginjum Bomjen)
Addl. Secretary (Law)
Govt. of Arunachal Pradesh
Itanagar